

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.213  
**C.P.(IB)/187(AHM)2021**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Central Bank of India & Anr  
V/s  
Hasmukhbhai Ambalal Patel

.....Applicants

.....Respondent

**Order delivered on: 01/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Sandeep C Bhatt, Adv.  
For the Respondent : None

**ORDER**

None present for the respondent. Respondent is proceeded ex-parte. Heard Ld. Counsel for the applicant.

Order is reserved.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**